## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

T.P. No. 57/219/NCLT/AHM/2016 (New) C.P. No. 9/219/CLB/MB/2014 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.07.2017

Name of the Company:

Anil Kumar Poddar

V/s.

Osian Industries Ltd.

Section of the Companies Act:

Section 219 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

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## <u>ORDER</u>

Petitioner Mr. Anil Kumar Poddar present. Companies. None present for Respondent. None present for Registrar of

Petitioner wants to obtain copies of ROC report.

List the matter on 29.08.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

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Dated this the 31st day of July, 2017.